

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.52 of 2014

Dated: 22nd August, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

IN THE MATTER OF:-

GAIL India Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Ankit Jain
Ms. Iti Agarwal

Counsel for the Respondent(s): Mr. Piyush Joshi
Ms. Sumiti Yadava &
Ms. Chinmayee Chandra for R-2
Ms. Sonali Malhotra for PNGRB

ORDER

As requested by the Learned Counsel for the Respondent, post the matter
on 26.08.2014 at 2.30.p.m.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vg